

Repealed by Act 36 of 1957.

295

1952

THE INDIAN TARIFF (FOURTH AMENDMENT)
ACT, 1952

No. LXVI OF 1952



[2nd December, 1952.]

An Act further to amend the Indian Tariff Act, 1934.

BE it enacted by Parliament as follows :—

1. Short title and commencement.—(1) This Act may be called the Indian Tariff (Fourth Amendment) Act, 1952.

(2) The provisions of clause (iii) of section 2 [relating to Item No. 63 (34)] shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint ; but the remaining provisions shall come into force at once.

2. Amendment of the First Schedule, Act XXXII of 1934.—In the First Schedule to the Indian Tariff Act, 1934,—

(i) in Items Nos. 8(3), 11(6), 18, 20(3), 20(4), 20(8), 20(9), 21(3), 28(4), 28(15), 28(17), 28(20), 30(7), 30(9), 30(10), 40(4), 40(5), 45(4), 46, 46(1), 47, 47(1), 48, 48(1), 48(4), 48(5), 48(7), 50(3), 60(7), 63(33) (a), 63(35), 64, 64(3), 64(4), 65(a), 66(a), 66(1), 67, 67(1), 67(2), 68, 68(2), 69(2), 70, 70(1), 70(2), 70(3), 70(4), 70(5), 70(6), 70(9), 71(7), 72(12), 72(33), 73(7), 73(16), 75(5), 75(6), 75(7), 75(8) and 82(3), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1952", wherever they occur, the word, figures and letters "December 31st, 1953" shall be substituted ;

(ii) in Item No. 28(18)(b), (c) and (d), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1952", wherever they occur, the word, figures and letters "December 31st, 1954" shall be substituted ;

Price annas 2 or 3d.

(iii) for Item No. 63(34), the following Item shall be substituted, namely :—

"63(34)	Iron or steel hoops—			
	(a) Jute baling hoops—			
	(i) of British manufacture.	Protective	30 per cent. <i>ad valorem.</i> December 31st, 1953.
	(ii) not of British manufacture.	Protective	40 per cent. <i>ad valorem.</i> December 31st, 1953.
	(b) Cotton baling hoops—			
	(i) of British manufacture.	Protective	30 per cent. <i>ad valorem.</i> December 31st, 1953.
	(ii) not of British manufacture.	Protective	40 per cent. <i>ad valorem.</i> December 31st, 1953";

(iv) in Item No. 72(34), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "March 31st, 1953", the word, figures and letters "December 31st, 1953" shall be substituted;

(v) in Item No. 73(15), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1952", wherever they occur, the word, figures and letters "December 31st, 1955" shall be substituted.